

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
: SHRI SANJAY PURI – MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.09.2023 AT 10:15 A.M.

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/60/9/AMR/2020		9 of IBC	Chevuri Enterprises Vs Sindhura Paper Pvt Ltd
	IA(IBC)/365/2022	66(1) and (2) of IBC	Mr. B. Naga Bhushan, RP of M/s Sindhura Paper Private Limited

ORDER

IA(IBC)/365/2022:

Mr.B.Naga Bhushan, RP present in person and Mr.Teja Bhagawati, Ld. Counsel for R2 present. For hearing, list the matter before the regular bench, on 17.10.2023.

sd/-
MEMBER TECHNICAL

sd/-
MEMBER JUDICIAL